

The present Government propose to once again accord high priority to the Minimum Needs Programme with special stress on education and health.

किसानों से कपास की खरीद

1022. श्री नरसिंह मकवाना : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) किसानों के कपास की खरीद के लिए क्या प्रबन्ध किए गए हैं, और वे राज्य कौन-कौन से हैं जहाँ इस तरह का प्रबन्ध किया गया है ,

(ख) कपास की खरीद किस दर पर की जाती है, और

(ग) उस एजेंसी का नाम क्या है जिसके माध्यम से कपास खरीदी जाती है और क्या इसकी खरीद पर्याप्त मात्रा में की जाती है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजोत चानना) : (क) से (ग), रूई का खुला हुआ व्यापार होता है तथा रूई की खरीदारी और बिक्री में सरकारी क्षेत्र में काटन कारपोरेशन आफ इंडिया, भिन्न-भिन्न राज्यों में सहकारी क्षेत्र के अभिकरण तथा निजी व्यापारी हिस्सा लेते हैं। महाराष्ट्र राज्य में महाराष्ट्र स्टेट को अपरेटिव काटन मार्केटिंग फेडरेशन केवल एक राज्य कानून के अन्तर्गत एक एकाधिकार को आधार पर कच्ची रूई की खरीद और बिक्री करता है। काटन कारपोरेशन आफ इंडिया जो भारत सरकार का एक उपक्रम है, महाराष्ट्र को छोड़ कर सभी रूई उत्पादक राज्यों में खरीदारी करता है। काटन कारपोरेशन आफ इंडिया विनियमित बाजारों में होने वाली खुली नीलामी में सीधे ही उत्पादकों से रूई खरीदता है। वह बाजार मूल्यों पर सहकारिता विपटान सभा, प्राथमिक सहकारी समितियों तथा तालुका संघों से भी कच्ची रूई खरीदता है। जो क्षेत्र विनियमित बाजारों के अन्तर्गत नहीं आते उनमें कारपोरेशन सीधे ही उत्पादकों से कपास खरीदता है। क्षेत्रीय कार्यालयों द्वारा सीधे खरीदारी की जाती है और काटन कारपोरेशन आफ इंडिया के पास कोई भी अभिकरण व्यवस्था नहीं है।

जहाँ तक काटन कारपोरेशन आफ इंडिया की खरीदारी का सम्बन्ध है अभी तक उसने लगभग 8 लाख गांठें खरीदी हैं और इस कपास वर्ष के दौरान उसका 15 लाख गांठें खरीदने का एक कार्यक्रम है जो पिछले वर्ष की गई खरीदारी से डेढ़ गुणा बढ़ा होगा।

Violation of Indian Air Space by Pakistan

1023. SHRI SHIV KUMAR SINGH: Will the Minister of DEFENCE be pleased to state:

(a) the number of times Pakistan Spy Aircraft violated the Indian Air Space during the past six months; and

(b) if so, the reaction of the Government of India in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Pakistani Aircraft have violated Indian Air space on three occasions during the last six months Government have no information that these violations were by Spy Aircraft.

(b) Protests have been lodged with the Government of Pakistan.

Jobs to Educated Scheduled Castes and Scheduled Tribes

1024 SHRI RAM SWAROOP RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether despite reservation in services, the candidates of Scheduled Castes and Scheduled Tribes are not appointed in proper proportion;

(b) if the reply to (a) above be in the affirmative what steps Government propose to take to provide jobs to the educated Scheduled Castes and Scheduled Tribes within specific period; and

(c) the maximum time limit for providing jobs for the educated Scheduled Castes and Scheduled Tribes candidates from the date of their applications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Full efforts are made to recruit SC/ST candidates to fill the prescribed percentage of reserved

vacancies. It is only when suitable SC/ST candidates are not available, even on the basis of relaxed standards and other concessions extended to such candidates under the relevant orders and instructions, that such reserved vacancies remain unfilled. However, they are carried forward for three subsequent recruitment years for being filled up from these categories. The position is under continuous review and efforts are made to make up the shortfall in their representation.

(b) The Ministry of Home Affairs is running 21 Pre-examination Training Centres for preparing SC/ST for All India Competitive Examinations. There are four coaching-cum-guidance centres also to prepare SC/ST candidates, registered with the Employment Exchanges for Class III jobs for the various competitions and interviews. A special coaching scheme, in some educational institutions in Delhi and Ghaziabad, is also being operated for imparting training to about 500 SC/ST candidates in Clerical/Stenography grades.

(c) There is no specific time limit in this regard.

Study Team for Industrialisation of North Eastern Region

1025. SHRI P. A. SANGMA: Will the Minister of INDUSTRY be pleased to state:

(a) is it a fact that the entire North Eastern Region is industrially backward;

(b) what are the constraints in the speedy industrialisation of the North Eastern Region;

(c) whether Government have recently set up a Study Team to study the strategy for industrial and economic development of the region; and

(d) if so, what are its findings and recommendations?

THE MINISTER OF STATE, IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Barring three districts of Assam viz. Sibsagar, Darrang and Dibrugarh, all districts in the States and Union Territories in the North East region have been declared industrially backward for purposes of concessional finance; in addition barring four districts viz. Sibsagar, Darrang, Dibrugarh and North Cachar Hill, all other districts in the region also qualify for Central investment subsidy.

(b) to (d). Presumably the reference is to the Study Team Report prepared last year in collaboration with N.P.C., which had identified the following constraints in the speedy industrialisation of North-Eastern region:—

(a) Lack of infrastructural facilities;

(b) Absence of competent entrepreneurs;

(c) Inadequate technical and managerial expertise for industrial activities;

(d) Marketing problem for finished goods in the region itself; and

(e) High costs due to transportation costs, inadequate availability of some inputs and dis-economics of size.

Among the findings and recommendations of the Study Team, mention may be made of declaring the entire region as backward, higher rates of investment and transport subsidy under special criteria, strengthening institutional infrastructure for marketing, technical training and input supply and increased credit flow to the region on a preferential basis.

नालंदा जिला, बिहार, में उद्योगों की स्थापना

1026. श्री विजय कुमार शर्मा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार में नालंदा जिला औद्योगिक दृष्टि से पिछड़ा हुआ जिला है; और